State Governments for which their recommendations have beer invited?

Shri Hathi: No allotments have yet been made. Only their recommendations have been invited.

Shri Kelappan: May 1 know how many new projects are proposed to be undertaken?

Shri Hathi: Fiftyfive blocks.
Shri Jaipal Singh: In view of the fact that territories in our North-East frontier have not been served, is priority going to be given to our frontier province in the North-Hast?

Shri Hathi: That will also be taken into consideration

## State-Owned Organisation for Handling Export Trade

*328. Shri M. L. Dwivedi: Will the Minister of Commerce and Industry be pleased to state:
(a) whether any of the recommendations of the Committee set up to examine the question of setting up a State-owned or State-sponsored organisation for handling any sector of the foreign trade has been found to be acceptable to Government:
(b) whether the two-man small committee appointed to make a quick examination and to review the position in the light of developments, particularly the falling markets and the uncertain trends in India's International trade, have submitted their report;
(c) if so, the steps taken or likely to be taken by Government to implement the recommendations; and
(d) whether Government propose to lay on the Table of the House a copy of the report of this reviewing committee?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) The recommendations of the State Trading Committee set up in 1949 were examined by Government and it was considered that they required to be reviewed in the light of present changed conditions. A smaller Committee has accordingly been set up to make a further examination of the problem.
(b) No, Sir. The Commitiee is still at work.
(c) Does not arise.
(d) Yes, Sir.

Shri M. L. Dwivedi: What is the time which has elapsed since the ap-
pointment of this Committee which had to finish its labours quicikly?

Shri T. T. Krishnamachari: Roughly about six months. Sir.

Shri V. P. Nayar: May I know whether the enquiries made so far have revealed the profits made by foreign enterprise handling India's foreign trade?

Shri T. T. Krishnamachari: I do not think that comes within the terms of reference to this Committee.

Shri A. C. Guha: May I know the composition of this Committee?

Shri T. T. Krishnamachari: Shri S. V. Krishnamoorthy Rao, M.P. and Shri B. P. Jhunjhunwala, M P. constitute the Committee.

Pandit Thakur Das Bhargava: May I know by what time it is expected that the Committee will finish its labours?

Shri T. T. Krishnamachari: Well, Sir. I presume it will be in another six to eight weeks.

Shri M. L. Dwivedi: May I know the reasons for the falling markets and uncertain trends in India's international trade?

Mr. Deputy-Speaker: How does it arise out of this question?

Shri M. D. Ramasami: In view of the setback in the trade of handloom cloth in foreign markets is it the intention of Government to set up a stateowned or state-sponsored institution for that trade?

Mr. Deputy-Speaker: He wants to know whether a separate institution or corporation for the export trade of handloom cloth is proposed to be set up.

Shri T. T. Krishnamachari: Sir, for one thing the All-India Handloom Board is now seized of this matter. Of course suggestions are made. there are suggestions galore in regard to the manner in which exports should be handled. At the moment we have not before us any serious proposal for setting up a corporation.

## Grants for Promotion of Salrs Abroad.

*329. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state:
(a) whether grants similar to that made to the Indian Jute Mills Association to assist their publicity Campaign in U.S.A. have been made or offered by the Government of India for the promotion of the sale of any other Indian commodity in U.S.A. or in any other foreign country: and

